

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad
REGIONAL BENCH - COURT NO. 3**

EXCISE Appeal No. 12207 of 2014

[Arising Out Of OIO-SUR-EXCUS-002-COM-088-13-14 Dated 14/02/2014
Passed By Commissioner Of Central Excise, Customs And Service Tax-SURAT-II]

Lakhan Lal Dadich

.....Appellant

Proprietor Of M/S, Shiv Shakti Industries, 450-A, Gidc,
Near 1st Water Tank, Ankleshwar,
BHARUCH,
GUJARAT

VERSUS

C.C.E. & S.T.-Surat-ii

.....Respondent

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat,
Gujarat-395001

APPEARANCE:

None for the Appellant

Shri Tara Prakash, Deputy Commissioner (Authorized Representative) for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 30.11.2023
DATE OF DECISION: 30.11.2023

The appeal is disposed of. For order, see order of date in EXCISE Appeal
No. 12206 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

PALAK